

original capacity of 12500 cusecs, close monitoring of ground water table and clearance from Environmental angle.

According to the Governments of Rajasthan and Punjab, the capacity of BML has been restored, while Government of Haryana is in disagreement.

(d) to (f) The Central Government is of the view that the States need to settle the issues arising in the implementation of the agreements they have entered into, in an amicable manner and the demands of the States are equitably met. As regards the decision of 15th January, 1982 there has been no consensus among the concerned States on the restoration of the BML to its design capacity. Further, the agreement of 31st December, 1981 pursuant to which the decision was taken on 15th January, 1982 was terminated by the State of Punjab, by enacting the Punjab Termination of Agreements Act, 2004 while protecting 'all existing and actual utilizations through the existing systems'. Under the circumstances, the State Governments of Haryana, Rajasthan and Punjab need to converge in their views and amicably resolve the issue of implementation of the decision of 15th January, 1982.

Provision of HAG and Apex Scale

*375. SHRI RAMA CHANDRA KHUNTIA: Will the PRIME MINISTER be pleased to state:

(a) whether Government has provided for Higher Administrative Grade (HAG) and Apex Scale to certain posts in civil services;

(b) if so, the batches that have been given such pay-scale for the IAS, State-wise, IPS State-wise, Indian Forest Service, State-wise, Indian Foreign Service, IRS (IT), IRS (O&CE) and IA&AS;

(c) the number of services for which the mid-career planning has been introduced as of now;

(d) the number of services that have to be considered further; and

(e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) Yes Sir.

†Original notice of the question was received in Hindi.

(b) The promotion of All India Service (IAS, IPS and Indian Forest Service) officers, Indian Foreign Service and IA&AS in HAG Scale/ Apex Scale and IRS (IT) and IRS(C&CE) in HAG Scale is granted by the concerned Cadre Controlling Authorities subject to availability of vacancies. These may not be batch-wise promotions.

The batches of officers of IAS and non-IAS Services empanelled to hold Secretary (Apex Scale) and Additional Secretary (HAG Scale) at Centre is as follows:

	HAG Scale	Apex Scale
IAS	1980	1977
Non-IAS (IPS, Indian Forest Service and other Central Services)	1977	1974

The State-wise information in respect of IAS/ IPS/ Indian Forest Service is given in Statement-I, II and III (See below).

The promotion in Apex Scale and HAG Scale of officers of the following Services varies and the range is as follows:

	HAG Scale	Apex Scale
Indian Foreign Service	Upto 1979	Upto 1976
IA&AS	Upto 1983	Upto 1974 and some officers of 1975
IRS(IT)	Upto 1977 and some officers of 1978	No Apex Scale post exists.
IRS(C&CE)	Upto 1976 and some officers of 1977	No Apex Scale post exists.

The Government has issued instructions that whenever any IAS officer of a particular batch is posted in the Centre to a particular grade carrying specific grade pay in Pay Bands PB-3 or PB-4 and HAG, grant of higher pay scale on non-functional basis to the officers belonging to batches or organized Group A Services/ IPS/ Indian Forest Service that are senior by two years or more should be given.

(c) to (e) Career Planning is a continuous exercise and it covers all level of officers including senior and middle management as well as at entry level.

Statement – I

Details of years of allotment of the junior most officers in Apex Scale and HAG Scale, in various cadres of the Indian Administrative Service-As on 01.01.2010 (Source: Civil List 2010)

Sl. No.	Name of the Cadre	Apex Scale	HAG scale
1	2	3	4
1.	AGMUT	1977	1984
2.	Andhra Pradesh	1976	1984
3.	Assam-Meghalaya	1978	1985
4.	Bihar	1976	1984
5.	Chhattisgarh	1978	1985
6.	Gujarat	1975	1982
7.	Haryana	1976	1983
8.	Himachal Pradesh	1976	1985
9.	Jammu and Kashmir	1976	1984
10.	Jharkhand	1978	1985
11.	Karnataka	1976	1985
12.	Kerala	1978	1984
13.	Madhya Pradesh	1977	1985
14.	Maharashtra	1976	1985
15.	Manipur-Tripura	1978	1987
16.	Nagaland	1975	1982
17.	Orissa	1976	1985

1	2	3	4
18.	Punjab	1977	1985
19.	Rajasthan	1975	1984
20.	Sikkim	1978	1979
21.	Tamil Nadu	1976	1985
22.	Uttar Pradesh	1976	1983
23.	Uttarakhand	1976	1983
24.	West Bengal	1977	1986

Statement – II

Details of the batch of the IPS officers who have been granted Apex Scale by the State Cadres and the batch of the junior most officers who have been appointed to HAG Scale (DG and ADG level), as per the IPS Civil List 2010 (as on 01.01.2010).

Sl. No.	Cadre	DGP (Head of Police Force) Apex Scale Rs.80000 (fixed)	ADG HAG scale Rs.67000-79000
1	2	3	4
1.	Andhra Pradesh	1976	1983
2.	(AGMU) Arunachal Pradesh-Goa-Mizoram-Union Territories	1974 (Delhi)	1980
3.	Assam and Meghalaya	1974 (Assam) 1976 (Meghalaya)	1983
4.	Bihar	1973	1980
5.	Chhattisgarh	1973	1983
6.	Gujarat	1973	1983
7.	Haryana	1974	1983
8.	Himachal Pradesh	1974	1984
9.	Jammu and Kashmir	1974	1984
10.	Jharkhand	1973	1982

1	2	3	4
11.	Karnataka	1974	1982
12.	Kerala	1975	1983
13.	Madhya Pradesh	1974	1984
14.	Maharashtra	1972	1981
15.	Manipur and Tripura	1975 (Tripura) 1976 (Manipur)	1982
16.	Nagaland	1979	1986
17.	Orissa	1976	1982
18.	Punjab	1972	1983
19.	Rajasthan	1976	1983
20.	Sikkim	*	1978
21.	Tamil Nadu	1971	1983
22.	Uttarakhand	1976	1978
23.	Uttar Pradesh	1973	1979
24.	West Bengal	1973	1983

*There is no sanctioned post of DGP (Head of Police Force)

Statement – III

*Status of promotion of Indian Forest Service officers in
Apex Scale and HAG Scale as on 01.01.2010*

Sl. No.	Name of the Cadre	APEX Scale	HAG Scale
1	2	3	4
1.	AGMUT	1976	1983 (Part)
2.	Andhra Pradesh	1975	1983
3.	Assam-Meghalaya	1978/1975	-
4.	Bihar	1975	1976

1	2	3	4
5.	Chhattisgarh	1977	1980
6.	Gujarat	1975	1980
7.	Haryana	1976	1977
8.	Himachal Pradesh	1975	1979
9.	Jammu and Kashmir	1975	1983
10.	Jharkhand	1976	1978 (Part)
11.	Karnataka	1975	1979
12.	Kerala	1976	1978
13.	Madhya Pradesh	1975	1979
14.	Maharashtra	1975	1976
15.	Manipur – Tripura	1977/1978	1983
16.	Nagaland	1977	1978
17.	Orissa	1974	1979 (Part)
18.	Punjab	1976	1980
19.	Rajasthan	1976	1979
20.	Sikkim	1977	1985
21.	Tamil Nadu	1976	1979
22.	Uttar Pradesh	1977	1980 (Part)
23.	Uttarakhand	1978	1979
24.	West Bengal	1977	1980 (Part)

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†*376. SHRI MOTILAL VORA: Will the PRIME MINISTER be pleased to state:

†Original notice of the question was received in Hindi.